

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (d) The information is being collected and will be laid on the Table of the House to the extent available.

#### External Assistance for Restructuring CIL

1269. SHRI SHANTI LAL PARSOTAMDAS PATEL :  
SHRI DINSHA PATEL :

Will the Minister of COAL be pleased to state :

(a) whether a proposal for restructuring of Coal India Limited (CIL) with external assistance is under consideration of the Government;

(b) if so, the details thereof; and

(c) the time by which the negotiations are likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No, Sir.

(b) and (c) Do not arise in view of the answer to part (a) above.

#### Disbursement of Loan by United Bank of India In Assam

1270. SHRI KESHAB MAHANTA : Will the Minister of FINANCE be pleased to state :

(a) the details of loans disbursed by the United Bank of India in Assam amounting to Rs. one lakh and above without any tangible security during each of the last three years;

(b) the percentage of the loan amount given to SC/ST applicants in the State against the total advance;

(c) the number of loan applications received from SC/ST applicants by the above bank directly or through Government agencies and the number of applications out of them sanctioned and rejected and the reasons for rejection;

(d) whether there is any time limit stipulated sanction a loan; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) United Bank of India (UBI) has furnished the details of loans of Rs. one lakh and above disbursed in Assam without tangible security for the last three years (namely 1993-94, 1994-95, 1995-96) as given below :

	Proposals disbursed without tangible additional securities		
	No.	Amount (Rs. lakhs)	
	1	2	3
	1993-94	487	715.39

1	2	3
1994-95	609	861.25
1995-96	42	60.00

United Bank of India has reported that in these cases, the assets to be created out of the loans were hypothecated as primary securities.

(b) and (c) As reported by UBI, the percentage of loan amount given to SC/ST applicants in Assam against the total advances was 5.4% as at the end of March, 1996. The total number of loan applications received from SC/ST applicants as on 30.06.96 was 3517, of which 2880 applications were sanctioned and 637 applications were rejected. The major reasons for rejection of proposals were :

(i) Proposals emerged from outside the service area of the concerned bank branches.

(ii) Applicants did not turn up for availment of loans.

(iii) Too many proposals pertaining to similar economic activity sponsored, rendering the loan proposals non-viable.

(d) and (e) UBI has reported that the time limit stipulated for disposal of a loan proposal upto a credit limit of Rs. 25,000/- is two weeks. The loan proposals involving credit limits beyond Rs. 25,000/- are to be disposed off within nine weeks of its receipt.

#### Khadi Garments

1271. SHRI MANIBHAI RAMJIBHAI CHAUDHARI : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have formulated any scheme to encourage the production of Khadi Garments;

(b) if so, the details thereof; and

(c) the time by which the said scheme is likely to be implemented?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c) Production of khadi garments is being given all possible encouragement for improving marketability of khadi. Encouragement is also provided through rebate on retail sales of khadi, both at cloth and readymade stage and through interest subsidy on khadi loans.

#### Testing of Products

1272. PROF. AJIT KUMAR MEHTA :

SHRI CHUN CHUN PRASAD YADAV :

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any method for scientifically testing of various brands of toothpastes to know the

genuineness of the manufacturers' advertised claims about their products;

(b) if so, the details thereof;

(c) whether cases falsifying the claims of the manufacturers about their products have come to the notice of the Government; and

(d) if so, the details thereof alongwith the action taken by the Government in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d) The BIS Specification for tooth paste is IS 6356:1993. Compliance to the requirements of this standard by all manufacturers has been made mandatory by the Ministry of Health and Family Welfare by referring to this Standard in the schedule 'S' of the Drugs and Cosmetics Rules.

The Bureau of Indian Standards also operates a voluntary certification marking scheme to check the quality of the products of corresponding Indian Standards.

Government have initiated steps to advise all the State Licensing Authorities to ensure that the companies manufacturing tooth pastes should not carry on their labels, any misleading and exaggerated claims concerning effectiveness of their products especially if they do not contain any germicidal agents or if the products are not taking care of deficiency of flouride or strengthening of the gums. They may also ensure that the products being sold in their State should be properly scrutinized to unearth cases of false claim. They may also develop a method to scientifically test the claims of various brands of tooth pastes to know the genuineness of the manufacturers' advertisement claims. Thus, based on such mechanism, appropriate action can be taken against the defaulters for not complying with the specified standards of advertisements/claims.

#### **Export of Iron ore from Orissa**

1273. SHRI K.P. SINGH DEO : Will the Minister of COMMERCE be pleased to state :

(a) the total export of Iron ore from Orissa during the Eighth Five Year Plan period, year-wise;

(b) the efforts made by the Government to increase the procurement of Iron ore from Barbil-Barjamda sector, Gandhamardan sector and Daitari areas for export purpose from Paradip port; and

(c) the details of the plan mooted for Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) The total quantity of iron ore exported by MMTC from Paradip

Port from Orissa during the Eighth Plan period is given below :

Year	Qty. Lakh tonnes
1992-93	12.85
1993-94	14.28
1994-95	18.81
1995-96	15.81
1996-97 (Upto Jan.'97)	6.46

(b) and (c) The efforts made by MMTC to increase procurement from the region for export include among others easing of quantitative restriction on procurement, compensating mine owners for increase in diesel price; giving extra lead charges for procurement from mines beyond 25 Kms; and sharing exchange rate fluctuations with the mine owners. During the 9th Plan period MMTC proposes to export 1 to 1.5 million tonnes of iron ore from the region.

#### **KVIC**

1274. SHRI N.K. PREMCHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government are aware that the interest rate on the loans extended to the State Khadi and Village Industries Boards from Khadi and Village Industries Commission has been increased to 17% from 4%;

(b) if so, the reasons therefor;

(c) whether the Government have received any representation against this hike;

(d) if so, the details thereof;

(e) whether the Government propose to review the interest rate and revoke the earlier position;

(f) if so, the details thereof; and

(g) if not, the reasons therefor?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b) The loan given by KVIC to implementing agencies for Khadi development carry the rate of 4%. In the case of Village Industries, however, Margin Money Scheme has been introduced as per recommendations of the High Power Committee under the Chairmanship of the then Prime Minister, since the Interest Subsidy Scheme was not successful. Under Margin Money Scheme, 25 per cent of the funds required for projects up to Rs. 10 lakhs and at the rate of 10% of the additional amounts exceeding Rs. 10 lakhs up to Rs. 25 lakhs is given as Margin Money. The State KVIBs and institutions can avail the balance as credit from the Commercial Banks directly at market rate of interest. At present, this rate upto a loan of Rs. 25,000/- is only 12